

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1340(CHE)/2024
PETITION NUMBER : CP(IB)/1309(CHE)/2019
NAME OF THE APPLICANT : S Kangayan (RP) M/s. Sri Paranthaman
Textiles Pvt Ltd
NAME OF THE RESPONDENT(S) : Anand Paranthaman & 3 Ors
UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Applicant. Ld. Counsel
Mr. K. Jagannathan for the Suspended Directors.

Applicant is directed to serve copy of the Application on the Respondent and
file AOS.

Reply be filed within a week.

Rejoinder, if any, be filed within a week thereafter.

Post the Application for hearing on **18.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk